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NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.248/7/HDB/2017
NAME OF THE COMPANY	Golden Jubilee Hotels Private Limited
NAME OF THE PETITIONER(S)	Bank of Baroda
NAME OF THE RESPONDENT(S)	Golden Jubilee Hotels Private Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Preethi Agarwal Varalakshmi Tadepalli	Associate	Preethi.agarwal@tatalayab.com 96 30 76 02 04	Preethi Agarwal
	PROPOSER	9774	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandary for P. VIKRAM	Advocate for Respond	9949901616 vikram@culawchambers.com	Nitish Bandary
P. VIKRAM	Adv for Respond	9949901616 vikram@culawchambers.com	Vikram

Heard Ms Preethi Agarwal for Ms. Varalakshmi Tadepalli for the Petitioner and Mr. Nitish Bandary, Learned Counsel for Shri P. Vikram, Learned Counsel for the Respondent.

At the request of both the Learned Counsels, Post the case on 01.01.2018.

Member (T)

Member (J)